

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No115  
CP(IB) 335 of 2020

**Order under Section 94 IBC**

**IN THE MATTER OF:**

Manoj Bishwanath Jindal Personal Gaurantor to Navrang .....Applicant  
Roadlines Pvt Ltd

**Order delivered on ..19/07/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENTS:**

For the Applicant : Learned Counsel Mr. Aditya Gundecha  
For the PNB : Learned Counsel Mr. Jaimin R Dave  
For other Respondent : Learned Counsel Mr. Lalit M Patel

**ORDER**

For want of time, matter stands adjourned for further consideration on 14.09.2021.

Meanwhile, Parties are directed to upload their respective pleadings/submissions on E-portal within seven (7) days, if already not uploaded.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)